NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 53/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES:

Mr. Tamil Rajan Mariappan

V/s.

M/s. Velex Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adw For RIE illo Legasis	2 3 R 2	C graly.
2	ABHISHER ADKI	юRII	
	Mr. Rohan Rajadhyak a/w Ms. Chaitrika Patki i/b Vidhii Partners	for Petitioners Advocate for	

<u>Order</u> <u>CP No. 53/397-398/CLB/MB/MAH/2015</u>

At the request of the parties, list this matter for hearing on 5.1.2017

sd/-

B.S.V. PRĀKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)